

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 2**  
**IB-654/ND/2021**  
**IA/3562/2024**

**IN THE MATTER OF:**

**M/s. Sital Leasing and Finance Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Reliable Finance Corpn Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IBC, 2016**

**Order delivered on 18.07.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Liquidator**

**:Mohd Nazim Khan, Adv.**

**ORDER**

**IA/3562/2024**

This is an application filed by the Liquidator submitting updated list of stakeholders as on 09.07.2024 under Regulation 31(2) of IBBI (LP) Regulation 2016. Heard Authorized Representatives of the Liquidator. The Updated list of stakeholders as on 09.07.2024 is taken on record. Further stakeholder's consultant committee' as on 09.07.2024 is also taken on record. With these observations, IA **disposed** of.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**